

**Central Administrative Tribunal
Principal Bench,
New Delhi**

CP No.323/2015

In

OA No.4452/2013

MA No.531/2016

this the 26th day of July, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

Harihar Prasad Das, Age-62 years
S/o Late Jagannath Prasad Das
By Occupation, Retired Person
From, Central Pollution Control Board
R/o E-186, Bathla Apartment
43 IP Extension Patparganj
Delhi – 110 092.

..... Applicant

(applicant in person)

Versus

Shashi Shekhar, IAS
Chairman, Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar
Delhi – 110 032.

..... Respondent.

(By Advocate: Ms. Charu Ambwani)

ORDER (ORAL)

By Hon'ble Mr. V. Ajay Kumar, Member (J)

When this matter is taken up, the learned counsel for the respondent while producing an order dated 22.07.2016 submitted that the Hon'ble High Court of Delhi in WP (C) 6289/2016, filed against the order of this Tribunal, has been granted the stay, which is not disputed by the applicant.

2. In the circumstances, the Contempt Petition is closed and notice issued to the respondent is discharged. However, the applicant is at liberty to avail his remedies, in accordance with law, after the Writ Petition is finally decided. No costs.

(Dr. Birendra Kumar Sinha)
Member (A)

(V. Ajay Kumar)
Member (J)

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